

**COURT - I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 270 OF 2015**

**Dated: 24<sup>th</sup> January, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**Renewable Energy Developers Association of Karnataka ...Appellant(s)**

**Vs.**

**Karnataka Electricity Regulatory Commission & Anr. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Anantha Narayana

Counsel for the Respondent(s) : Mr. Anand K. Ganesan  
Mr. Sandeep Rajpurohit for R.1

Ms. Chinmayee Chandra for R.2

**ORDER**

List the matter on **09.02.2017**. In the meantime, pleadings be completed.

**(I. J. Kapoor)  
Technical Member**

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**(Justice Ranjana P. Desai)  
Chairperson**